

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2013

Dated : 26th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Counsel for the Respondent (s): Ms. Nishitha Sikroria for
Ms. Suparna Srivastava a/w
Mr. D.R. Parmav (Rep.)
for R.1

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **27.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js